

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER ( JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT  
10.30AM**

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CP NO.36/241/HDB/2017
NAME OF THE COMPANY	SRP Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Poddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics Pvt Ltd
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature
V. Venkata Rami Reddy	Counsel for Petitioner	9542239039	V.V.R.

**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature
S. Chidambaram	PCS	9849056652	S.C.
C. Shilpa	Counsel for R5	9985183500	Shilpa

Heard, Shri. V. Venkata Rami Reddy, learned counsel for the petitioner and Shri. S. Chidambaram, learned PCS for the Respondent No.1 & 2 and Mrs. C. Shilpa, learned counsel for the Respondent No.5.

Shri. S. Chidambaram, want to file a reply and requesting time. He is directed to file reply by 17.11.2017 duly serving copy to the other side. The counsel for the petitioner wants to file a rejoinder.

Post the case for final hearing on 17.11.2017.

  
Member (Technical)

  
Member (Judicial)